

DIVISION BENCH
COURT - I

P-107

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/401(KB)2021
IA(I.B.C)/734(KB)2024,
IA(I.B.C)/260(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH JULY 2024

IN THE MATTER OF	CENTRAL BANK OF INDIA VS BANDANA SUREKA
UNDER SECTION	SECTION 95(1)

Appearance VC and Physical (hybrid) Mode

Mrs. Noelle Banerjee, Adv.] For the Personal Guarantor
Mr. Dipak Dey, Adv.
Ms. Sucheta Mitra, Adv.
Mr. Aniket Ojha, Adv.

Ms. Shreya Chodhary, Adv.] For Resolution Professional
Mr. Manish Jain, RP

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. The matter is posted to **22.08.2024**.

Satyajit Roy
Court Officer